

1	2	3	4	5	6
80.	Bhivpuri PSS*	Mah.	1x90	90	Interstate dispute between Andhra Pradesh, Karnataka and Maharashtra.
Sub-Total (Pvt. Sector)			790.00	790.00	(14 Units)

Cleared by CEA for execution in Private Sector

S U M M A R Y

	Installed capacity (MW)	Capacity yet to be added (MW)
Total (Central Sector)	5000.00	4830.00
Total (State Sector)	11977.00	11907.00
Total (Pvt. Sector)	790.00	790.00
All India Total	17767.00	17527.00

[Translation]

LPG Bottling Plant

2821 SHRI DATTA MEGHE :

DR. ARUN KUMAR SARMA :

Will the PRIME MINISTER be pleased to state :

(a) the number and names of places where LPG bottling plants are existing with daily production capacity, plant-wise in each State;

(b) whether these plants are capable to meet the demand of LPG gas;

(c) if so, the State-wise details thereof;

(d) if not, whether there is any proposal to set up more bottling plants; and

(e) if so, the details thereof, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) :
(a) to (e). There are 86 LPG bottling plants operating in the country with a capacity of 3217 TMTPA. A statement showing locations and capacity of each plant is annexed.

In addition to the above, to meet the future demand, 51 more LPG bottling plants have been planned to be set up under VIII Plan Period.

STATEMENT

S.No.	Bottling Plant/ Location	Oil Co.	Existing Bottling Capacity
1	2	3	4
1.	Andhra Pradesh Vajaywada	IOC	22

1	2	3	4
	Cherlapally	HPC	78
	Vijaywada	HPC	44
	Vishak	HPC	44
	Kurnool	BPC	10
2.	Assam		
	Bongaigaon	IOC	22
	Gauhati	IOC	5
	Oil Dhuliajan	IOC	25
	Silchar	IOC	10
	Gauhati	IOC	22
3.	Bihar		
	Jamshedpur	IOC	44
	Barauni	IOC	15
4.	Goa	HPC	22
5.	Gujarat		
	Rajkot	IOC	44
	Hazira	IOC	44
	Surat	HPC	12
	Gandhinagar	HPC	26
	Koyali	IOC	102
	Hariyala	BPC	34
6.	Haryana		
	Karnal	BPC	44
	Hissar	HPC	10
	Piyala	BPC	132
	Jind	BPC	22
	Bahadurgarh	HPC	44
7.	Himachal Pradesh		
	Baddi	IOC	22
8.	Jammu and Kashmir		
	Jammu	HPC	20
	Srinagar	HPC	
9.	Karnataka		
	Bangalore	IOC	34
	Bangalore	HPC	34

1	2	3	4	1	2	3	4
	Mysore	HPC	22		Tuticorin	BPC	20
	Hubli	HPC	44		MRL	IOC	75
	Mangalore	BPC	44		Salem	IOC	34
	Belgaum	IOC	12	17.	<i>Uttar Pradesh</i>		
10.	<i>Kerala</i>				Kanpur	IOC	64
	Cochin	IOC	44		Mathura	IOC	88
	Trivandrum	BPC	44		Allahabad	IOC	34
	Calicut	IOC	18		Haldwani	IOC	22
	Palghat	HPC	10		Hardwar	IOC	22
11.	<i>Madhya Pradesh</i>				Bareilly	BPC	10
	Bhopal	IOC	44		Lucknow	BPC	10
	Bhitoni	BPC	44		Kasna	HPC	13
	Manglia	HPC	34		Unnao	HPC	13
	Raipur	HPC	44		Gorakhpur	HPC	13
12.	<i>Maharashtra</i>				Varanasi	IOC	25
	Bombay	BPC	122	18.	<i>West Bengal</i>		
	Uran	BPC	132		Kalyani	IOC	44
	Jalgaon	BPC	44		Durgapur	IOC	64
	Sholapur	BPC	44		Haldia	IOC	20
	Bombay	HPC	65		Paharpur	HPC	26
	Aurangabad	HPC	44		Total		3050
	Chandrapur	HPC	22		<i>Union Territories</i>		
	Khapri	HPC	34	19.	<i>Delhi</i>		
	Miraj	HPC	22		Tikrikatan	IOC	132
	Mahul	HPC	25		Madanpur-Khadar	IOC	25
	Chaman/Pune	HPC	44	20.	<i>Pondicherry</i>	IOC	10
	Pune	IOC	22		Total-UT's		167
13.	<i>Orissa</i>				Grand Total		3217
	Balasore	IOC	44				
	Khurda	BPC	10				
	Khurda Road	HPC	44				
14.	<i>Punjab</i>						
	Jallundhur	IOC	68				
	Lalru	BPC	88				
	Hoshiarpur	HPC	13				
15.	<i>Rajasthan</i>						
	Swaimadhapur	IOC	44				
	Ajmer	IOC	10				
	Jaipur	BPC	10				
	Jodhpur	HPC	26				
	Udaipur	BPC	10				
16.	<i>Tamilnadu</i>						
	Coimbatore	BPC	68				

[English]

Enron Power Project

2822. SHRI SANDIPAN THORAT : Will the PRIME MINISTER be pleased to state :

(a) whether the Central Electricity Authority (CEA) has not approved the tariff formula of the Enron Power Project;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) to (c). Norms for determination of tariff for sale of power by generating company to the State Electricity Boards, have been notified by the Government of India on 30.3.1992 and